- (iv) Annual Report of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1977 78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon
- (2) Statement showing reasons for delay in laying the Report mentioned at (1) (iv) above [Placed in Library See No LI—4319/79]

DFTAILFD DEMANDS FOR (RANTS OF MINISTRY OF PFTROLEUM CHEMICALS AND FERTILISERS FOR 1979 80

STATEMENTS SHOWING ACTION TAKEN BY GOVT ON VARIOUS ASSURANCES ETC GIVEN BY MINISTERS DURING VARIOUS SESSIONS

THE MINISTIR OF STAIL IN 7HI MINISTRY OF LABOUR AND PAR-LIAMENTARY AFFAIRS (SHRI LARANG SAI) I beg to lay on the Table the following statements (Hindi and English versions) showing action taken by the Governments on virtous assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha—

(1) Statement No XI—Seve Fifth teenth Session, 1976 Lok Sabha

(2) Statement No XV —Second Session 1977

(3) Statement No XI— Third Session, 1977

(4) Statement No XIII— Fourth Session 19/8

(5) Statement No VI-Fifth Session, 1978

(6) Statement No II—Sixth Session, 1978

(7) Statement No III-Sixth Session, 1978

(8) Statement No I—Seventh Session, 1979

[Placed in Library See No LT-4321/

Sixth Lok

Sabha

12.13 hrs.

CALLING ATTENTION TO MATTI k
OF URGENT PUBLIC
IMPORTANCE

SITUATION IN JAMMU AND KASHMIR

SHRI VAYALAR RAVI (Chirax i kil) I call the attention of the hon Minister of Home Affairs to the following matter of urgent public importance and request that he may make a statement thereon

"State as a result of recent large scale incidents of violence and arser

THI MINISTIR OF HOMF AFFAIR'S (SHRI H M PATTI) Sir In the last week of Jebruary I had reported this House about the law and order situation that had developed at Pooned Jammu and other areas of Jammu & Kashmir and the attempts that were bring made by the State Government to restore normalcy Presumably the present Calling Attention Notice relates to the distressing acts of violence and area that had taken place especially in Stringgar and Ananting districts in the course of demonstrations following the execution of Mr / A Bhutte in Pakistan on the 4th April

On that day hartal was observed and there were widespread dimonstrations throughout the Valley particularly in Srinagar city and Srinagai and Anantinag districts the main target of mob anger was Jamaite Islami, its workers and establishments. In Srinagai the UN Office was attacked by a very big mob. Tragically the All Saints Chuich was burst down. The residence of the Direction of the Doordarshan Kendra was also damaged. In order to control the situation, the police had to resort to firing and two persons were killed. There was filing at Sopore also and one person was killed.

On the 5th April, the extent and intensity of voilence increased in Anantinag district A violent mob had blocked the Jammu-Srinagar national highway at Malpura Village. The police had to open fire and two persons died. In Anantinag Town and at several places, shops and houses belonging to the supporters of Jamate-Islami were subjected to attack and louting by violent mobs. Especially in the Arvani-Chelan area many pro-Jamite-Islami villages were ravaged on that day